Annexure- 3 Name of the corporate debtor: Molina Chemicals Private Limited; Date of commencement of CIRP: 02/08/2024; List of creditors as on: 24/08/2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| | | | | | List of sec | ured financial | creditors (other than fin | ancial creditors belonging t | o any class of cre | ditors) | | | | | |
|-------|--|----------------|---------------------------|----------------|----------------------|----------------|--|--------------------------------|---------------------------|----------------|------------|----------------|-----------------------|-------|--------------------|
| | | Identification | Details of claim received | | Details of claim adr | nitted | | Amount | Amount of any | Amount of | A mount of | (Amount in ₹) | | | |
| Sr No | | | | Amount claimed | Amount of claim | Nature of | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share | of | | claim not admitted | claim | Remarks, if any |
| | | | | | uumitteu | | security interest | guarantee | related party r | in coc | continge | indy be set on | uumittu | unuer | |
| | | | | | | | | | | - | - | - | - | - | - |
| Total | | | | | | | | | | | | | | | |